

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 15.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

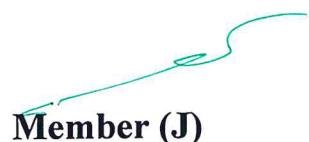
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 223/16	TP 83/17	For hearing	433(e)/ 433(f)	Krystal Integrated Services Pvt. Ltd. Vs Indiaontime Express Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Medha Rao MEDHA RAO 7411220971	Krystal Integrated Services, Petitioners	R Medha

ORDER

Counsel for Petitioner is present. Again she requested time to furnish additional information called for by the registry. List it on 11/01/2018.


Member (T)


Member (J)